

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**



**OA No. 1807/2019  
MA No. 3835/2019  
MA No. 2909/2019**

**New Delhi, this the 13<sup>th</sup> day of December, 2019**

**Hon'ble Sh. Mohd. Jamshed, Member (A)**

Ms Neelam (Nursing Officer)  
(Emp ID 52815897), Age 35 years, Group C Post  
House No. 808, Saini Mohalla  
Village and Post Office- Shahabad Mohamadpur  
New Delhi-110061

... Applicant

(Through advocate- Mr K K Patel)

Versus

1. Principal Secretary  
Department of Health and Family Welfare  
HR Nursing Section  
9<sup>th</sup> Level, A Wing,  
Delhi Secretariat, New Delhi-110002

2. Medical Director  
Deen Dayal Upadhyay Hospital  
Hari Nagar, New Delhi-110064

... Respondents

(Through advocate- Mr T A Ansari for Mr Amit Anand)

**ORDER(ORAL)**

**Mr. Mohd. Jamshed, Member (A)**

**MA No. 3835/2019**

Mr K K Patel, learned counsel for the applicant has filed  
the MA No. 3835/2019 seeking permission to withdraw



the OA No. 1807/2019 as his prayer has become infructuous with liberty to file a fresh OA. Permission to withdraw OA is granted to the applicant with liberty to take further action in accordance with law.

2. MA No. 2909/2019 is also disposed of.

**(Mohd. Jamshed)  
Member(A)**

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